

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 02.04.2019**

**NOTICE**

Take notice that the following matters listed on 03.04.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 410 of 2018 12 noon <b>Part Heard</b>	Oswal Greentech Ltd. Vs. Pankaj Oswal & Ors. <b>with</b>	Amish Tandon	Mayank Mishra- R1
2.	Comp. App. (AT) No. 411 of 2018 <b>Part Heard</b>	Aruna Oswal Vs. Pankaj Oswal & Ors. <b>with</b>	Milan Singh Negi	Mayank Mishra- R1
3.	Comp. App. (AT) No. 412 of 2018 <b>Part Heard</b>	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	Raghav Sabharwal- R1
4.	Comp. App. (AT) (Ins) No. 568 of 2018 <b>Part Heard</b>	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta

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By Order

-sd/-

Registrar